

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**M.A.No.144 of 2017 (SZ) in
Application Diary No. 763 of 2016**

Applicant(s)

Respondent(s)

John Wesley
Subash Chandra Bose Nagar
Main Road, Vengadamangalam,
Melakkottaiyur Post
Chengalpattu Taluk, Kancheepuram

Vs. 1. State Level Environment Impact
Assessment Authority, Tamil Nadu
4-D, Panagal Maligai,
No.1, Jeenis Road, Saidapet
Chennai 600015 and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.R & P Partners

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 11th September, 2017</p> <p>Post this application on 13.09.2017 for dismissal.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>